

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2544
TO BE ANSWERED ON THE 15TH DECEMBER, 2015

SOLAR ENERGY PUMPING SYSTEM

2544. SHRI M. CHANDRAKASI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the financial outlay for the Sub Mission on Agriculture Mechanization (SMAM) programme for the Solar Energy Pumping Systems during the 12th Plan period;
- (b) the details of Solar Energy Pumping Systems sanctioned to farmers for irrigation under the SMAM in the country, State/ UT-wise during the 12th Plan period;
- (c) the status of demand and supply of Solar Energy Pumping System in the country, State-wise;
- (d) whether the Government proposes to give a higher outlay under the SMAM for the Solar Energy Pumping System programme during the remaining years of the 12th Plan period; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

(a) to (e): In order to lay special emphasis on farm mechanization and to bring more inclusiveness, a Sub-Mission on Agricultural Mechanization (SMAM) has been launched w.e.f. 2014-15 with an estimated outlay of Rs. 2000 crore for the 12th Plan period. Solar energy pumping systems have been added on 9th July, 2015 for financial assistance under SMAM and for this activity Rs. 1.0 crore have been allocated for each state during 2015-16. So far no funds have been released to the State Governments/UTs under SMAM for providing solar energy pumping systems to farmers for irrigation purpose. The financial requirements for solar energy pumping system will be met from within the estimated outlay of the SMAM for the 12th Plan period. As per the report received from the Ministry of New and Renewable Energy (MNRE), the status of Solar Energy Pumping System sanctioned and installed in the country, State-wise is given in **Annexure**.

**Annexure –I to the Lok Sabha Un-starred Question No. 2544 due for answer on
15.12.2015**

Status of Solar Pumps for Irrigation Sanctioned to Various States under the Schemes of MNRE

S.No.	State	No. of pumps sanctioned and installed under the scheme of MNRE as on 30.09.2015		No. of pumps sanctioned and installed under the scheme of NABARD	
		No. of pumps sanctioned	No. of Pumps installed	No. of pumps sanctioned	No. of Pumps installed
1.	Andhra Pradesh	6725	2200	3000	Nearly 300 Nos. of pumps were installed. The State-wise data to be received from Banks at NABARD
2.	Arunachal Pradesh	--	--	30	
3.	Assam	--	--	750	
4.	Bihar	3516	216	1350	
5.	Chhattisgarh	2740	493	600	
6.	Goa	--	--	30	
7.	Gujarat	2500	--	600	
8.	Haryana	873	--	900	
9.	Himachal Pradesh	--	--	75	
10.	Jammu & Kashmir	--	--	90	
11.	Jharkhand	1400	--	150	
12.	Karnataka	5225	--	1200	
13.	Kerala	1380	--	600	
14.	Madhya Pradesh	3000	1719	850	
15.	Maharashtra	7540	--	600	
16.	Manipur	--	--	45	
17.	Meghalaya	--	--	30	
18.	Mizoram	--	--	30	
19.	Nagaland	--	--	30	
20.	Odisha	2560	--	750	
21.	Punjab	1600	--	2000	
22.	Rajasthan	9902	3400	4800	
23.	Sikkim	--	--	30	
24.	Tamilnadu	3150	1896	2400	
25.	Telangana	4225	--	--	
26.	Tripura	--	--	150	
27.	Uttar Pradesh	7100	2194	6600	
28.	Uttarakhand	--	--	750	
29.	West Bengal	--	--	1500	
30.	Andaman & Nicobar	--	--	60	
	Total	63436	12118	30000	

Remarks: As per information provided by MNRE all the demand came from the States for solar pumps were sanctioned and hence sanctioned figure is considered as demand as well as supply of solar pumps.